



REVISED

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 1 जून 2026 तक संशोधित पीठों का गठन
REVISED CONSTITUTION FOR 01.06.2026

| <u>Hon'ble S/Shri/Ms.</u> | <u>Bench</u> | <u>Court Room</u> |
|---|--------------|----------------------------|
| George George.K, VP & Inturi Rama Rao, AM | "C" | 1 (THROUGH HYBRID HEARING) |
| Aby.T.Varkey, JM & S.R.Raghunatha, AM | "B" | 3 (THROUGH HYBRID HEARING) |
| S.S.Viswanethra Ravi, JM & Padmavathy.S, AM | "A" | 2 (THROUGH HYBRID HEARING) |
| Padmavathy.S, AM & Manu Kumar Giri, JM | "D" | 2 (THROUGH HYBRID HEARING) |

NOTE: Shri Gagan Goyal, AM will be on leave on 01.06.2026.

Chennai
Dt:29.05.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order


DRAWING AND DISBURSING OFFICER

29.5.26